

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 53 of 2017 (SZ)

Appellant(s)

Siby M.A
Udayagiri,
Kannur

Vs.

Respondent(s)

Ministry of Environment, Forests and
Climate Change,
Rep., by its Secretary,
New Delhi and 5 others

Legal Practitioners for Appellant(s)

M/s. Rajan Vishnuraj

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1
M/s Vidhyalakshmi for R2
M/s E.K. Kumaresan for R3 to R5
M/s Rahul Unnikrishnan for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 19.07.2018 Appellant & counsel not present. R1, R6 counsel present. R3 to R5 representing counsel present. No representation for R2. R1, R5, R6, R2 not filed reply. On request for filing reply of R1, R2, R5, R6 call on 14.08.2018 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>